

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

| Sl. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|--------------|----------------------------------------------------------------------------------------------------|----------------------------|-------------------|----------------------------|-------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|-----------------|
| | | No. of claims | Amount | No. of claims | Amount | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 2 | |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | 1 | 1173821000 | 1 | 1173821000 | 0 | 0 | 1173821000 | 4 | |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 6 | |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 8 | |
| 9 | Other creditors, if any, (Other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 9 | |
| Total | | 1 | 1173821000 | 1 | 1173821000 | 0 | 0 | 1173821000 | | |

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Annexure-1

Name of the corporate debtor; Mundara Estate Developers Limited

Date of commencement of CIRP; 12/01/2023

List of creditors as on: 20/07/2023

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sr. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| NIL | | | | | | | | | | | | | | |



Annexure-2

Name of the corporate debtor:; Mundara Estate Developers Limited

Date of commencement of CIRP:; 12/01/2023

List of creditors as on: 20/07/2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sr. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| NIL | | | | | | | | | | | | | | | |



Annexure - 3

Name of the corporate debtor: Mundara Estate Developers Limited

Date of commencement of CIRP: 12/01/2023

List of creditors as on: 20/07/2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sr. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| NIL | | | | | | | | | | | | | | | |



Annexure - 4

Name of the corporate debtor: Mundara Estate Developers Limited

Date of commencement of CIRP: 12/01/2023

List of creditors as on: 20/07/2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sr. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---------------------|---------------------------|----------------|--------------------------|-------------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Metroglobal Limited | 23/01/2023 | 1173821000 | 1173821000 | Unsecured financial creditors | 0 | No | 100 | 0 | 0 | 0 | 1173821000 | | 1 |



Pinak Shah

Annexure - 5

Name of the corporate debtor: Mundara Estate Developers Limited

Date of commencement of CIRP: 12/01/2023

List of creditors as on: 20/07/2023

List of operational creditors (Workmen)

(Amount in ₹)

| Sr. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|----------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| NIL | | | | | | | | | | | | | | |



Signature

Annexure - 6

Name of the corporate debtor: Mundara Estate Developers Limited
 Date of commencement of CIRP: 12/01/2023
 List of creditors as on: 20/07/2023

List of operational creditors (Employees)

(Amount in ₹)

| Sr. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|---------------------------|----------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | |
| NIL | | | | | | | | | | | | | |



Pinakin Shah

Annexure - 7

Name of the corporate debtor: Mundara Estate Developers Limited

Date of commencement of CIRP: 12/01/2023

List of creditors as on: 20/07/2023

List of operational creditors (Government dues)

(Amount in ₹)

| Sr. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| NIL | | | | | | | | | | | | | | | |

Signature



Name of the corporate debtor:; Mundara Estate Developers Limited

Date of commencement of CIRP:; 12/01/2023

List of creditors as on: 20/07/2023

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| NIL | | | | | | | | | | | | | | | |



Pinakin Shah
Insolvency Professional

Annexure - 9

Name of the corporate debtor:; Mundara Estate Developers Limited
 Date of commencement of CIRP:; 12/01/2023
 List of creditors as on: 20/07/2023

List of other creditors (Other than financial creditors and operational creditors)

| Sr. No. | Name of creditor | Details of claim received | | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|---------------------------|----------------|--------------------------|---------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|------------------------------------------------|------------------------------|------------------------------------|-----------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| NIL | | | | | | | | | | | | | | | |

(Amount in ₹)



Pinakin Shah